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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (I.B) No.213/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st December 2017, 10.30 A.M

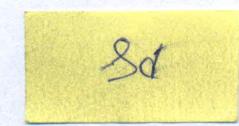
Name of the Company	Stewarts and Lloyds of India Ltd.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KIRAN SHARMA, Pr. CS 3 liquidator Kiran Sharma
21/12/2017

ORDER

Ld. Pr. CS appearing on behalf of the Liquidator has stated that as per regulation first preliminary report may be filed within 75 days. She further informed that publication has been made in the newspapers. Preliminary report may be filed by 05/01/2018.

List it on 05/01/2018.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)